

(c) the time by when its report is likely to be submitted?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) Yes, Sir. However, due to indifferent health, Shri G.V.K. Rao has recently resigned and in his place Shri Hanumantha Rao, former Member of Planning Commission has been appointed as the Chairman of the Commission.

(b) A statement is enclosed.

(c) The report is likely to be submitted in two years time.

### STATEMENT

1. This Ministry has set up a National Commission for Integrated Water Resources Development Plan with the following composition :

1. Chairman :

Initially Shri G.V.K. Rao was appointed as Chairman vide O.M. No. 2/11/96-BM/645-661 dt. 13.9.1996. However, he resigned. Thereafter Shri C.H. Hanumantha Rao was appointed as the Chairman vide O.M. of even no. dt. 22.11.1996. He too has expressed his inability to accept the offer of appointment. Action is being taken to appoint a new Chairman expeditiously.

2. Dr. S.R. Hashim : Vice-Chairman  
Member,  
Planning Commission
3. Shri V. Ramachandran : Member  
Ex-Chief Secretary,  
Govt. of Kerala Trivandrum
4. Dr. V.S. Vyas (Economist) : Member  
Director,  
Institute of Development  
Studies, 8-B Jhalana  
Institutional Area,  
Jaipur-302 004.
5. Dr. D.N. Tewari : Member  
Ex-Chancellor,  
F.R.I. (Deemed University)  
Dehradun (UP).
6. Shri S. Prakash : Member  
Ex-Engineer-in-Chief,  
Delhi Water Supply and  
Sewage Disposal Undertaking.
7. Shri C.C. Patel : Member  
Ex-Secretary (WR) Govt.  
of India

8. Dr. Bharat Singh : Member  
Vice-Chancellor (Retd.)  
University of Roorkee
9. Shri S.P. Caprihan : Member  
Engineer-in-Chief (Retd.)  
Government of M.P.
10. Director General, : Member  
National Water Development Secretary  
Agency (NWDA), New Delhi.

There is also a provision to co-opt other experts for assisting the Commission.

2. The terms of reference of the Commission are as under :

- (i) To prepare an Integrated Water Plan for development of water resources for Drinking, Irrigation, Industrial, Flood Control and Other uses;
- (ii) To suggest modalities for transfer of surplus water to water-deficit basin by inter-linking of rivers for achieving the above objectives;
- (iii) To identify important On-going Projects as well as New Projects which should be completed on priority basis together with phasing;
- (iv) Identify a technological and interdisciplinary research plan for the water sector with a view to maximise the benefits.
- (v) To suggest physical and financial resources generation strategies for the water sector.
- (vi) Any other related issue.

### Regularisation of Staff in Nehru Yuvak Kendras

3511. SHRI S.P. UDAYAPPAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether his Ministry has received any representations regarding regularisation of staff and non-payment of pay and D.A. during the last three years, to the employees of Nehru Yuvak Kendra Sangathan;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken by the Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITHAN R.) : (a) and (b). Yes, Sir. The issues raised in the representations mainly relate to regularisation of services, grant of Central Govt. Pay scales, revised structure of Nehru Yuva Kendra Sangathan, grant of pensionary benefits etc.

(c) These issues are under active consideration in consultation with the concerned Ministries/Departments

[Translation]

#### Narmada Water Irrigation Projects

3512. SHRI SUSHIL CHANDRA : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the figures of the Narmada Water usable for irrigation purpose has been assessed to be 18.25 M.A.F. by the Narmada Dispute Tribunal;

(b) whether Central Water Commission has also confirmed it.

(c) if so, the M.A.F. of water allotted to Madhya Pradesh out of it;

(d) the present position of the construction scheme of major dams (Narmada Sagar, Onkareshwar etc.) on Narmada river in view of the pace at which Madhya Pradesh has been using its share of water;

(e) the estimated cost of construction of these dams and the expenditure incurred thereon so far;

(f) whether the Union Government propose to provide financial and other necessary assistance for Narmada Sagar, Onkareshwar and Maheshwar dams in view of the insufficient financial resources of Madhya Pradesh; and

(g) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) to (c). As per the Award of Narmada Water Disputes Tribunal (NWDI), the quantum of available flow in Narmada river at Sardar Sarovar Dam site is assessed as 28 Million Acre Feet (MAF) on the basis of 75% dependability, out of which 18.25 Million Acre Feet (MAF) of water is allocated to Madhya Pradesh. Studies conducted by Central Water Commission have confirmed the assessment made by the Tribunal.

(d) and (e). The construction of Narmada Sagar Project in Madhya Pradesh is in progress and about 26% works has been completed upto July, 1996. An amount of Rs. 365.40 crores has been incurred on the project upto June, 1996 against an estimated cost of Rs. 2167.67 crores. The construction of Omkareshwar and Maheshwar Projects at an estimated cost of Rs. 1616.04 crores and Rs. 465.63 crores respectively are yet to commence.

(f) and (g). Central Assistance is given to the States in the form of block loans and grants and is not tied to any particular sector of development. However, Central assistance of Rs. 50 crores has been earmarked for Narmada Sagar Project under Accelerated Irrigation Benefits Programme for the year 1996-97. Out of this, Rs. 25 crores has already been released.

[English]

#### Misappropriation of Funds Under Operation Black Board in Karnataka

3513. SHRI K.C. KONDAIAH : Will the Minister HUMAN RESOURCE DEVELOPMENT be pleased to state

(a) the funds provided to Karnataka under the Operation Black Board during 1995-96 and 1996-97;

(b) whether several crores of rupees had been misappropriated in the implementation of Operation Black Board in Karnataka;

(c) if so, the details thereof; and

(d) the steps taken or proposed to be taken to take action against the officials found guilty?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : Central Assistance amounting to Rs. 1381.10 lakhs and Rs. 966.47 lakhs have been released to Government of Karnataka during 1995-96 and 1996-97 respectively under the scheme of Operation Blackboard.

(b) No, Sir

(c) and (d). Do not arise.

[Translation]

#### Post Lying Vacant

3514. SHRI ASHOK PRADHAN : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether some posts in various categories reserved for Scheduled Castes and Scheduled Tribes have been lying vacant since long in various departments and undertakings under in administrative control of his Ministry;

(b) if so, the post wise details thereof separately as on date;

(c) whether new appointments were made to some posts alongwith promoting various categories of employees working in departments and undertakings under his ministry during the last three years;

(d) if so, category-wise and year-wise details thereof;

(e) whether the recruitment of candidates belonging to Scheduled Castes/Scheduled Tribes has been made as per the reservation policy and employees belonging to these categories working therein have been promoted as per the reservation quota prescribed for them; and

(f) the action being taken by his ministry to fill up the vacant reserved posts under various categories and to promote the SC/ST employees as per the reservation quota?